

DIVISION BENCH  
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/207(KB)2019  
IA(I.B.C)/159(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>UNITED BANK OF INDIA VS M/S SARNAMOY PLASTIC SACK MANUFACTURING PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr. Rahul Parasrampurua, Adv. ] For the Financial Creditor  
Mr. Shaunak Mitra, Adv. ]

**ORDER**

1. Due to paucity of time this matter could not be taken up for hearing.
2. Post this matter **28.08.2024**.

**Satyajit Roy  
(Court Officer)**